

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA
UN-STARRED QUESTION NO. 1791
ANSWERED ON TUESDAY, 2nd AUGUST , 2022**

FOREIGN COMPANIES WITH REGISTERED OFFICES OR SUBSIDIARIES IN INDIA

QUESTION

**1791. Shri Kumar Ketkar:
Smt. Priyanka Chaturvedi:
Shri Syed Nasir Hussain:**

Will the Minister of *Corporate Affairs* be pleased to state:

- (a) whether a total of 2,783 foreign companies with registered offices or subsidiaries closed their operations in the country between 2014 and November 2021;
- (b) if so, the reasons therefor;
- (c) the total number of active foreign subsidiaries operating in the country;
- (d) whether 64,000 jobs have been lost in the automobile industry since 2017, and if so, the details thereof; and
- (e) whether ₹2,485 crore worth of investments were lost by car dealerships after 2017, and if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a) to (c) There are total 969 number of Foreign Companies registered with Registrar of Companies (ROC), Delhi 822 number of Foreign Companies are closed from 2014-15 to till 30th November 2021. There are total 11,047 Foreign Subsidiaries registered from 2014-15 to till 30th November 2021 and during this period 10,088 Companies are Active. Further 760 number of Foreign Subsidiaries were closed.

(d) Ministry of Corporate Affairs (MCA) is not required to maintain data regarding job loss under the provisions of the Companies Act (the Act). However, Ministry of Labour & Employment, Labour Bureau has informed that Labour Bureau brings out Statistics on “**Industrial Disputes, Closures, Retrenchments and Lay-offs in India**” based on the voluntary administrative returns received every month from the Labour Departments of the States and the Regional Labour Commissioner (Central).

Cases of Closure and workers affected thereof (Since 2017) in respect of NIC -2008 Division -29(Manufacture of Motor Vehicles, Trailers and Semi-Trailers are given in the table below.

Sr.No.	Year	Industry Code as per NIC-2008	No. of Workers affected
1.	2017	29109(Manufacture of Motor Vehicles n.e.c)	145
2.	2018	29102 (Manufacture of Commercial Vehicles such as vans, lorries, over-the-road tractors for semi Trailers etc.	118
Total			263

Further, it is informed that no case of Closure has been reported for the year 2019, 2020, 2021 and 2022 as on 26th July, 2022.

Cases of Retrenchment and workers retrenched thereof(Since 2017) in respect of NIC-2008 Division 29 (Manufacture of Motor Vehicles, Trailers and Semi-Trailers are given in the table below.

Sr.No	Year	Industry Code as per NIC-2008	No of worker affected
1	2020	29104(Manufacture of Motor Vehicle engines)	217
Total			217

Further, it is informed that no case of Retrenchment has been reported for the year 2017, 2018, 2019, 2021 and 2022 as on 26th July, 2022.

(e): There are no such complaints received by MCA regarding loss of Investments by Car dealerships after 2017.
